

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
MUMBAI**

WEST ZONAL BENCH, MUMBAI

Service Tax Appeal No. 85935 of 2019

[Arising out of Order-in-Appeal No. IM/CGST A-I/MUM/372 & 373/18-19 dated 18.09.2018 passed by the Commissioner of Central Tax (Appeals-I), Mumbai.]

M/s Ognam Technologies P Ltd.

.....Appellant

405, Maulana Azad Road,
Above Laxmi Transport,
Mumbai – 400 004

VERSUS

**Commissioner of CGST &
Central Excise, Mumbai South**

.....Respondent

9th Floor, Piramal Chambers, Jijibhoy Lane,
Lalbaug, Parel, Mumbai – 400 012

WITH

Service Tax Appeal No. 85936 of 2019

[Arising out of Order-in-Appeal No. IM/CGST A-I/MUM/372 & 373/18-19 dated 18.09.2018 passed by the Commissioner of Central Tax (Appeals-I), Mumbai.]

M/s Ognam Technologies P Ltd.

.....Appellant

405, Maulana Azad Road,
Above Laxmi Transport,
Mumbai – 400 004

VERSUS

**Commissioner of CGST &
Central Excise, Mumbai South**

.....Respondent

9th Floor, Piramal Chambers, Jijibhoy Lane,
Lalbaug, Parel, Mumbai – 400 012

AND

Service Tax Appeal No. 87923 of 2019

[Arising out of Order-in-Appeal No. NA/GST/A-I/MUM/55/19-20 dated 30.07.2019 passed by the Commissioner of GST & CX (Appeals-I), Mumbai.]

M/s Ognam Technologies P Ltd.

.....Appellant

405, Maulana Azad Road,
Above Laxmi Transport,
Mumbai – 400 004

VERSUS

**Commissioner of CGST &
Central Excise, Mumbai South**

9th Floor, Piramal Chambers, Jijibhoy Lane,
Lalbaug, Parel, Mumbai – 400 012

.....Respondent

APPEARANCE:

None for the Appellant

Shri Dhananjay Dahiwalé, Dy. Commissioner, Authorised Representative for
the Respondent

CORAM:

HON'BLE DR. SUVENDU KUMAR PATI, MEMBER (JUDICIAL)

FINAL ORDER NO. 85703-85705/2026

Date of Hearing: 02.06.2026

Date of Decision: 02.06.2026

None for the Appellant.

2. In view of the order passed by this Bench on 20.01.2026, these appeals can't be heard in the absence of the Appellant. Therefore, the same are dismissed for default and non-prosecution under Rule, 20 of the CESTAT (Procedure) Rules, 1982.

(Dictated & pronounced in the open Court)

**(Dr. Suvendu Kumar Pati)
Member (Judicial)**

Prasad